



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

13/12/2018

O.A./260/21/2012

P K DASH  
-V/S-  
M/O RAILWAYS

ITEM NO: 37

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.T.Rath

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Mr.T.Rath, Id. counsel for the respondents is present.</p> <p>2. Vide order dated 6.12.2018, last opportunity was granted to the applicant to appear and plead this case. Inspite that no one appeared on behalf of the applicant today.</p> <p>3. The OA is dismissed in default. There will be no order as to costs.</p>

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)



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I.Nath